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Title: Need to provide jobs to SC/ST whose lands have been acquired by NTPC Unit, Ramagundam, Andhra Pradesh.

DR. (SHRIMATI) CH. SUGUNA KUMARI (PEDDAPALLI): Sir, I draw the attention of this august House to the perpetuating problems of the SC and ST land oustees in the RSTPS, Ramagundam NTPC Unit. About 1,500 SC, ST families' houses and lands on which they eke out their lives were acquired to build RSTPS Ramagundam NTPC Unit. The NTPC management promised and agreed to offer and appoint these SC, ST land oustees on small and non-technical jobs around 1985. The NTPC failed in its agreement. There were many agitations to focus the failure of NTPC Ramagundam to fulfil the promise it gave to SC, ST land oustees.

On 20th September, 1998, the management of RSTPS, NTPC Ramagundam entered into a written agreement to appoint 141 land oustees which includes 21 SCs and 10 STs. The RSTPS Ramagundam had gone back on this agreement and so far appointed only 9 SCs and no STs. I request, through you, Mr. Speaker, Sir, the RSYPS Ramagundam to abide by the written agreement and appoint the SCs and STs as agreed upon.